

High Court of Judicature At Patna

Notice

Regarding Extension of Tender submission Period in Tender Notice No. 07/2022-2023 (Purchase Cell).

In continuation of earlier Tender Notice no. 07/2022-2023 (Purchase Cell) dated 10/08/2022 through which quotations from the reputed firms/ Suppliers/Authorized dealers had been invited for the supply and installation of different Covid-19 items, ***It is hereby informed that the time for submission of quotation is further extended for a period of 03 (Three) weeks from the date of publication of this notice.*** Please note that the firm/ Supplier/Authorized dealer already submitted its complete Tender Documents will be considered for participation bid and need not apply again.

However, all other terms and conditions of the tender notice will remain same. The tender notice are available at <http://PatnaHighcourt.gov.in>.

Dated .30.09.22



Officer on Special Duty

Patna High Court, Patna